

(a) the steps contemplated by the National Fertilizer Limited to increase the fertilizer production in its units ;

(b) whether there is a proposal to set up more fertilizer units in Maharashtra during the Seventh Plan period ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) The production performance of National Fertilizer Limited was 4.98.5.01 and 5.57 lakh MTs of Nitrogen during 1983-84, 1984-85 and 1985-86 respectively. To further improve production levels, NFL proposes to take the following steps :—

- (1) Installation of Captive Power Plants at Bhatinda and Panipat units.
- (2) Modernise the old ammonia plant at Nangal.
- (3) Additional ammonia storage capacities at Bhatinda and Panipat Units.
- (4) Additional cooling water facilities at their Bhatinda and Panipat Units.

(b) and (c). Number and location of new major fertilizer plants, preparatory work in respect of which should commence during the 7th plan period, have not yet been decided. However, a Letter of Intent has been issued in September, 1985, for installation of a SSP plant (10,000 tonnes per annum P_2O_5) in Jalgaon Distt. of Maharashtra.

Payment of Compensation to Farmers

7263. SHRI MOHD. AYUB KHAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of cases pending in courts relating to payment of compensation to farmers for land acquired from them for setting up Khetri Nagar Colony of the Khetri Copper Project ; and

(b) the amount of compensation yet to be paid to each of them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Promotions of J.Es in CPWD

7264. SHRI RAM PUJAN PATEL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of Junior Engineers in CPWD who have been working as Assistant Engineers for a number of years on ad hoc basis ;

(b) the reasons for which their promotions have not been regularised by the Department so far ;

(c) whether Government propose to regularise their promotions as A.Es in the near future ; and

(d) if so, by when, and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) 608.

(b) The ad hoc promotion were made since 1973 as the promotion policy was being reviewed. The *ad hoc* promotions could, however, not be regularised because some officers had filed a writ petition in the Delhi High Court in 1978 against the application of the amended rules. The demand of the petitioners has since been conceded and the case withdrawn by them from court.

(c) Yes.

(d) As early as possible.

Micro-wave Facility to Hyderabad Doordarshan

7265. SHRI C. JANGA REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to make micro-wave facility available to the